COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

<u>IA NO. 517 OF 2017 IN</u> DFR NO. 1476 OF 2017

Dated: 6th September, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

DNH Power Distribution Company Ltd. ... Appellant(s)

Vs.

EMCO Energy Limited & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K.Ganesan

Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Vishrov Mukerjee

Ms. Raveena Dhamija for R.1

Ms. Ranjitha Ramachandran for R.4

ORDER

IA NO. 517 OF 2017
(Appl. for condonation of delay in filing the appeal)

List the matter on <u>14.09.2017</u>. In the meantime, affidavit of service be filed.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/tpd